

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:226  
ANSWERED ON:21.07.2015  
Amendment in IPC and Criminal Procedure Code  
Vichare Shri Rajan Baburao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to amend Indian Penal Code (IPC) and Criminal Procedure Code to deal more sternly with racial attacks against people from North Eastern India; and
- (b) if so, the details thereof and the time by which it is likely to be amended?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): On the basis of the Bezbaruah Committee recommendations, a proposal in this regard has been referred to the Legislative Department of Ministry of Law and Justice. No time line has been fixed as the matter involves legislative process.

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